

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
IN**

Original Application No. 130 of 2021

SuoMotu – Chennai's Sanitation workers  
live the horrors of a broken waste  
disposal system

...Applicant

Vs.

The Chief Secretary to Govt. of Tamil Nadu  
andOrs.

...Respondents

**STATUS REPORT BY GREATER CHENNAI CORPORATION  
IN O.A. No. 130 OF 2021**

I,G.Veerappan, S/o.S.Ganapathy, Hindu, aged about 58 years,  
Superintending Engineer. Solid waste Management Department,  
Greater Chennai Corporation, having office at Chennai -600003,  
do hereby solemnly affirm and sincerely submit as follows.

1. I submit that I am working as the Superintending  
Engineer in the Greater Chennai Corporation and hence I am well  
acquainted with the facts and circumstances of the case.

2. I respectfully submit that the Bio Medical waste generated  
by patients in home isolations such as used masks, gloves, tissues  
or swabs contaminated with blood/ body fluids, used syringes,  
medicine etc., were collected in separate yellow bags and  
transported separately to isolated places in each Zone from where  
the Common Bio-medical Waste Treatment Facilities (CBWTFs)  
empanelled by Tamil Nadu Pollution Control Board collected the  
Bio-medical waste and disposed it safely as per the guidelines  
issued by Central Pollution Control Board.

  
SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
GREATER CHENNAI CORPORATION

3. I respectfully submit that the sanitary workers, Focus volunteers, Fever survey workers in all 15 Zones were provided with Health safety materials required to protect the front line workers as per Standard Operation Protocols.

4. I respectfully submit that as per Government guidelines, during the first wave of Covid-19 , 77,62,526 numbers of 3 Ply Masks, 4,04,950 numbers of cotton hand gloves were issued to the sanitary workers in all 15 Zones from 01.04.2020 to 31.03.2021. I further submit that even during the 2<sup>nd</sup> wave of Covid-19, 7,18,960 numbers of 3 ply mask, 5000numbers of cotton mask, 72,300 numbers of cotton gloves, 3,250 numbers of Rubber gloves, 7,013 numbers of Reflect - Jacket, 5,16,955 numbers of Yellow Bags for exclusive disposal of waste from the quarantined homes, and 200 numbers Of Gum Boots have been issued to all the sanitary workers. Also 4,78,100 numbers of 3 ply Masks, 1,23,800 numbers of cotton masks, 38,942 numbers N95 masks, 23,980 numbers of sanitizers, 21,342 numbers of Face Shields were issued to Fever Survey Workers and Focus Volunteers in all 15 Zones from 01.04.2021 - 07.07.2021, abiding the Standard Operation Protocols recommended by the Government.

5. I respectfully submit that the Bio Medical waste generated by patients in home isolations and Covid care centres were collected in yellow bags and transported separately to isolated places in each Zone from where the Common Biomedical Waste Treatment Facilities (CBWTFs) empanelled by Tamil Nadu Pollution Control Board collected the Bio-medical waste and disposed it safely as

  
SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
GREATER CHENNAI CORPORATION

per the Government norms, Greater Chennai Corporation executed agreement with two such Common Biomedical Waste Treatment Facility providers. In Zones 1 to 8 the Bio-medical waste were collected and disposed safely as recommended by Government by the Common Biomedical Waste Treatment Facilities, M/s. Tamil Nadu Waste Management Pvt. Ltd. and in Zones 9 to 15 it was done by the Common Biomedical Waste Treatment Facilities, M/s. G.J.Multiclave (India) Pvt. Ltd.

As a measure to protect the sanitary workers, 11,692 numbers out of 19,715 numbers of sanitary workers have been vaccinated. Beside vaccination, Kabasura Kudl neer was also distributed to all sanitary workers. And also medical camps for the sanitary workers were periodically conducted in Greater Chennai Corporation.

It is therefore respectfully prayed that this Hon'ble Court to be pleased to pass such other further order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

Solemnly affirm that Chennai 0  
On this the 24<sup>th</sup> day of July 2021 0  
And signed his name in my presence 0

  
SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
GREATER CHENNAI CORPORATION  
Before Me

 E.No: 2291/2019  
119, Addl. Law Chambers  
High Court  
Ch-104.  
Advocate::Chennai

## Zone 5 – Cleaning of Tenements



# ZONE:7 DOOR TO DOOR COLLECTION



# ZONE:1 COMPACTOR BIN CLEANING PHOTOS







## Zone – 4 Seetharam Nagar Main Road



## Zone 6 Door to Door Collection



# Zone 8 Conservancy Workers



Signature  
Shenoy Nagar, Chennai, Tamil Nadu, India

Jul 20, 2021 08:16:47 AM



**NATIONAL GREEN TRIBUNAL  
CHENNAI :: (SOUTHERN ZONE)**

**O.A. No. 130 of 2021**

**STATUS REPORT**

**M/s. P.T. Ramadevi  
Enroll No.1732/2000**

**COUNSEL FOR RESPONDENT**